

an>

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2016 (*Amendment of the First Schedule*).

SHRI VISHNU DAYAL RAM (PALAMU): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI VISHNU DAYAL RAM : Sir, I introduce the Bill.

-